

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CRIMINAL) No(s). 2/2025

IN RE : SUMMONING ADVOCATES WHO GIVE LEGAL OPINION OR REPRESENT
PARTIES DURING INVESTIGATION OF CASES AND RELATED ISSUES

FOR ADMISSION

IA No. 161366/2025 - INTERVENTION APPLICATION

IA No. 158291/2025 - INTERVENTION APPLICATION

IA No. 157894/2025 - INTERVENTION APPLICATION

WITH

W.P.(C) No. 632/2025 (PIL-W)

(IA No. 166958/2025 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

SLP(Crl) No. 9334/2025 (II-E)

(IA No. 148847/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT, IA No. 148848/2025 - EXEMPTION FROM FILING O.T.

IA No. 152578/2025 - INTERVENTION/IMPLEADMENT)

Date : 12-08-2025 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE N.V. ANJARIA

By Courts Motion

For Petitioner(s) :

Mr. Nishant R. Katneshwarkar, Adv.
Ms. Ganu Suvarna Siddhanath, AOR

Mr. Siddhant Sharma, AOR
Mr. Siddharth H Dave, Adv.
Mr. Maulik Soni, Adv.
Mr. Prafull Bhardwaj, Adv.

For Respondent(s)/
Applicant(s) :

Mr. Tushar Mehta, Solicitor General

Ms. Swati Ghildiyal, AOR
Ms. Abhipsa Mohanty, Adv.

Mr. S Prabakaran, Sr. Adv.
Mr. Manan Kumar Mishra, Sr. Adv.

Mrs. Usha Prabakaran, Adv.
Mr. Apurba Kumar Sharma, Sr. Adv.
Mr. Maheswaran Prabakaran, Adv.
Ms. Anjul Dwivedi, Adv.
Mr. M Naveen, Adv.
Dr. Ram Sankar, Adv.
Mr. Jawahar P, Adv.
Mrs. Harini Ram Sankar, Adv.
Mr. Ajith Williams, Adv.
Ms. Adhirai Devi, Adv.
Mr. Adhil, Adv.
For M/s. Ram Sankar & Co.

Mr. Sidharth Luthra, Sr. Adv.
Mr. Kumar Vaibhaw, Adv.
Mr. Mohd. Ashaab, Adv.
Ms. Madhusruthi Neelakantan, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Himanshu Saraswat, Adv.
Mr. Chirag Nayak, Adv.
Mr. E. C. Agrawala, AOR

Mr. M Shoeb Alam, Sr. Adv.
Mr. Talha Abdul Rahman, AOR
Mr. M Shaz Khan, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Dev Sareen, Adv.
Mr. Faizan Ahmed, Adv.
Mr. Rafid Akhter, Adv.

Mr. Deepak Khosla, Adv.
Mr. Pranav Sachdeva, AOR
Mr. Abhay Nair, Adv.
Mr. P Rohit Ram, Adv.
Mr. Sanyam Jain, Adv.

Mr. S Prabakaran, Sr. Adv.
Mr. Manan Kumar Mishra, Sr. Adv.
Mrs. Usha Prabakaran, Adv.
Mr. Apurba Kumar Sharma, Sr. Adv.
Mr. Maheswaran Prabakaran, Adv.
Ms. Anjul Dwivedi, Adv.
Mr. M Naveen, Adv.
Dr. Ram Sankar, Adv.
Mr. Jawahar P, Adv.
Mrs. Harini Ram Sankar, Adv.
Mr. Ajith Williams, Adv.
Ms. Adhirai Devi, Adv.
Mr. Adhil, Adv.

For M/s. Ram Sankar & Co.

Mr. Amit Desai, Sr. Adv.
Mr. Shantanu Phanse, Adv.
Mr. Prashant Relekar, Adv.
Mr. Prastut Mahesh Dalvi, AOR
Ms. Vidhi Pankaj Thaker, Adv.
Ms. Preet Phanse, Adv.
Mr. Suresh Sabrat, Adv.
Mr. Gopal Shenoy, Adv.

Mr. Kaustubh Shukla, AOR

Mr. Vikas Singh, Sr. Adv.
Mr. Rahul Kaushk, Sr. Adv.
Mrs. Aparna Bhat, Sr. Adv.
Mr. Anand Sanjay M. Nuli, Sr. Adv.
Mr. Dinesh Kr Goswami, Sr. Adv.
Dr. Anindita Pujari, Sr. Adv.
Mr. Ashok Panigrahi, Sr. Adv.
Ms. Monika Gusain, Sr. Adv.
Mrs. Pragya Baghel, AOR
Mr. Meenesh Kumar Dubey, Adv.
Mr. Vikrant Yadav, Adv.
Mr. Susheel Kumar Tomar, Adv.
Mr. Kumar Gaurav, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Manish Mohan, Adv.
Mr. Ashish Kumar Sinha, Adv.
Mr. Upendra Mishra, Adv.
Mr. Rohit Vats, Adv.
Mrs. Samta Pushkarna Mishra, Adv.
Mrs. Smriti Kumari, Adv.
Ms. Rachna Gandhi, Adv.
Ms. Shrika Gautam, Adv.

Mr. Vivek Sharma, AOR
Dr. Vijay Kumar Sharma, Adv.

Mr. Varun K Chopra, Adv.
Mr. Dipu Kumar Jha, Adv.
For M/S. VKC Law Offices

Mr. Vijay Hansaria, Sr. Adv.
Mr. Tarun Rana, Adv.
Ms. Kavya Jhavar, Adv.
Ms. Nandini Rai, Adv.
Mr. Pushkar Karni Sinha, AOR

Mr. Atmaram N.S. Nadkarni, Sr. Adv.
Mr. Vipin Nair, Adv.
Mr. Amit Sharma, Adv.

Mr. Nikhil Jain, Adv.
Mr. Kaustubh Shukla, AOR
Mr. Aljo K. Joseph, Adv.
Mr. Vishal Prasad, Adv.
Ms. Reena Pandey, Adv.
Dr. Meenakshi Kalra, Adv.
Ms. Pragbya Parijat Singh, Adv.
Ms. Astha Sharma, Adv.
Mr. Aditya Giri, Adv.
Mr. A. Selvin Raja, Adv.
Mr. Nipun Saxena, Adv.
Mr. Salvador Santosh Rebello, Adv.
Mr. Shreyas Awasthi, Adv.
Ms. Pratibha Yadav, Adv.
Ms. Aadya Pandey, Adv.
Ms. Monal Prasad, Adv.
Ms. Deepali Dabas, Adv.
Mr. Praveen Kr. Singh, Adv.

Mr. Amit Desai, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Gopalakrishna Shenoy, Adv.
Mr. Ritesh Desai, Adv.
Mr. Anshuman Srivastava, Adv.
Mr. Himanshu Saraswat, Adv.
Mr. Chirag Nayak, Adv.
Mr. E.C. Agrawala, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

1. Arguments heard.
2. Hearing concluded.
3. Judgment reserved.
4. Written notes/submissions, if any, be filed within a week.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
ASSISTANT REGISTRAR